Out of 18.26 crore PMMY loans sanctioned, 36.27 lakh accounts *i.e.* 1.99% number of loans extended were NPA, as on 31.03.2019, as provisionally reported by MLIs.

(d) Public Sector Banks (PSBs) periodically monitor NPAs for recovery of overdue amounts and follow recovery procedures as per policies approved by their Boards and in compliance of extant Reserve Bank of India (RBI) guidelines.

## GST and cess on tobacco products

1784. SHRI DEREK O'BRIEN: Will the Minister of FINANCE be pleased to state:

- (a) whether Government proposes to include beedi in demerit goods, if so, the details thereof and if not, the reasons therefor;
- (b) whether Government has received any proposal to raise cess on beedi, if so, the details thereof; and
- (c) the total increase in revenue collection as a result of imposing GST and cess on tobacco products, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI ANURAG SINGH THAKUR): (a) and (b) The GST rates on goods are fixed on the basis of the recommendations of the GST Council. Certain proposals to impose cess on beedi have been received. However, the GST Council has recommended the highest rate of GST at 28% on Beedi and did not recommend any Compensation Cess on Beedi.

(c) The information is being complied.

## Missing GST taxpayers

1785. DR. BANDA PRAKASH: Will the Minister of FINANCE be pleased to state:

- (a) whether it is a fact that companies that have registered for the Goods and Services Tax and gone missing, have not filed returns or paid their taxes;
- (b) whether the authorities are considering putting in place an extensive plan to hunt for these missing GST taxpayers, which includes visiting their premises;
- (c) whether there are cases of fake invoices used to claim input tax credits; and
- (d) whether there is a drop in filings of GSTR-3B, a tax return form to be submitted by all those registered for GST every month?